

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

153/252 /ND/2019

In the matter of :

Pristine City Green (P) Ltd

.. PETITIONER

SECTION

Under Section 252

Order delivered on 18.9.2019

Coram :

Dr. Deepti Mukesh,
Hon'ble Member (Judicial)
Sh. K.K. Vohra,
Hon'ble Member (Technical)

For the Petitioner/Op. Creditor :-

For the Respondent/Corporate Debtor :

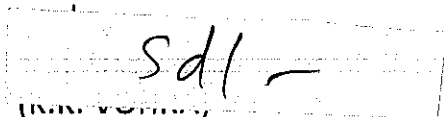
For the Intervener

Mr. Raghvendra Kishore Singh, Sr. St. Counsel,
Advocate Mr. Vipul Agrawal, Jr. St. Counsel, Income
tax. Mr. M. Yadubhushana Rao, AROC for ROC

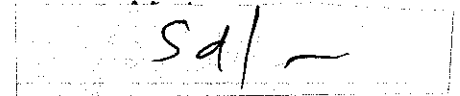
ORDER

None appears for the Applicant. Ld. Counsel for Income tax Department is also present and undertakes to file reply within two weeks.

Post the matter on 22.10.2019.



MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Surjit